

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
**LOK SABHA**

**UNSTARRED QUESTION NO- 1332**

TO BE ANSWERED ON MONDAY, 10<sup>th</sup> FEBRUARY, 2020 / 21 MAGHA, 1941 (SAKA)

**DECLINE IN GST COLLECTION**

1332. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is true that Goods and Services Tax (GST) collection fell to a 19 month low of 91,916 crores in September 2019;

(b) if so, the details thereof along with the details of monthly GST collection and estimated total GST collection for the financial year 2019-20;

(c) the details of monthly GST collections for the financial year 2018-19;

(d) the details of reasons for this dip in GST collection; and

(e) the steps taken by the Government to increase demand and improve GST collection?

**ANSWER**

MINISTER OF STATE IN MINISTRY OF FINANCE  
(SH. ANURAG SINGH THAKUR)

(a), (b) & (c): The gross Goods and Services Tax (GST) collection of September, 2019 was the lowest since Feb, 2018 when the collection was Rs. 85,962 crores. The monthly gross GST collection (CGST+ SGST+ IGST+ GST Compensation Cess) for the financial year 2018-19 and 2019-20 (till 31<sup>st</sup> Jan, 2020) is as under:

*(Figures in Rs. Crores)*

<b>Month</b>	<b>2018-19</b>	<b>2019-20</b>
April	103459	113865
May	94016	100289
June	95610	99939
July	96483	102083
August	93960	98202
September	94442	91916
October	100710	95379
November	97637	103491
December	94726	103184
January	102503	110818
February	97247	
March	106577	
<b>Total</b>	<b>1177369</b>	<b>1019167</b>

The Budgeted Estimate (BE) of GST revenue collection (CGST+ IGST+ GST Compensation Cess) for FY 2019-20 is Rs. 6,63,343 crores as against net actual collection (as per Principal Chief Controller of Accounts, CBIC flash figures) of Rs. 4,44,009 crores till December, 2019.

(d) The GST collection in any particular month depends upon the total taxable value of goods or services or both supplied in that month. However, it can be seen that the GST collections have been more than Rs. 1 lakh crore for the last three months and the collection in January, 2020 has been the second highest since implementation of GST.

(e) The steps taken by the Government to achieve the target set for this financial year are GST rate rationalization to improve tax compliance, mandatory e-filing and e-payment of taxes, penalty for delayed payment, extensive use of third party sources such as State VAT Department, Income Tax etc. for compliance verification, regular enforcement & compliance verification of tax returns, taxpayer education and media campaign etc.

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